

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 28th of June, 2021

No.HC.VII-348/Pt.-I/2012/ 2733 /A: It is for information of all learned Advocates (having practice upto 5 years in the Bar), that ONLINE "***Orientation Program for young Advocates of Assam, Nagaland, Mizoram and Arunachal Pradesh***" is being organized w.e.f. **01.07.2021 to 09.07.2021** from **02.00 p.m. to 03.00 p.m.** in collaboration with Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim as per Schedule given herein below:

Date	Topic	Resource Person
01.07.2021 (Thursday)	Orientation on Civil Law (Including Order I, II, VI, XXVII, Sec. 80 C.P.C.	Sri Sudesh Singh Advocate Gauhati High Court
02.07.2021 (Friday)	Orientation on Civil Law (including Order V, VIII C.P.C.	Sri Sudesh Singh Advocate Gauhati High Court
03.07.2021 (Saturday)	Orientation on Civil Law (Incidental and Supplemental proceeding)	Sri Debashish Baruah Advocate Gauhati High Court
05.07.2021 (Monday)	Orientation on Criminal Law (Role and duties of Advocates at the stage of investigation of a case)	Smt. S. Chakravarty Advocate Gauhati High Court
06.07.2021 (Tuesday)	Orientation on Criminal Law (On arrest, remand, bail)	Sri Ziaul Kamar Sr. Advocate Gauhati High Court
07.07.2021 (Wednesday)	Orientation on Criminal Law (Art of cross examination, Understanding contradictions & omissions)	Sri Kamal Agarwal Sr. Advocate Gauhati High Court
08.07.2021 (Thursday)	On Cr.P.C. (Available defence pleas, onus, standard and manner of proof)	Sri Angshuman Borah Sr. Advocate Gauhati High Court
09.07.2021 (Friday)	Stress Management with Heartfulness	Mr. Akshay Nagpal, Advocate & Heartfulness Trainer

All the Learned Advocates (having practice upto 5 years in the Bar) are requested to join the training through the link given herein below-

LINK: <https://bit.ly/3j43GAS>

Live link and detail schedule is available at- www.jaassam.gov.in

The procedure to join the Online Training is attached herewith.

Judicial Academy, Assam may be contacted at 8723028535 / 8133998881/ 7086610015 for any queries.

By order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-348/Pt.-I/2012/ 2734-2748 /A, dated 28.06.2021.

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Director, Judicial Academy, Assam.
3. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, All.

He / She is requested to widely circulate the notification amongst the young Advocates practicing within their respective jurisdictions, requesting them to participate in the online training.

6. The Chief Judicial Magistrates, All.

He / She is requested to widely circulate the notification amongst the young Advocates practicing within their respective jurisdictions, requesting them to participate in the online training.

7. The Sub-divisional Judicial Magistrates (M), All.

He / She is requested to widely circulate the notification amongst the young Advocates practicing within their respective jurisdictions, requesting them to participate in the online training.

8. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.

He / She is requested to widely circulate the notification amongst the young Advocates practicing within their respective jurisdictions, requesting them to participate in the online training.

9. The Member Secretary, State Legal Services Authority, Assam, Nagaland, Mizoram and Arunachal Pradesh.

He / She is requested to widely circulate amongst the young Legal Aid Counsel directly and/or through the Secretary, District Legal Services Authority within their respective jurisdictions, requesting them to participate in the online training.

10. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.

11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.

12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

13. The P.S. to Hon'ble Mr. Justice M. R. Pathak, Gauhati High Court, Guwahati.

14. The CA to the Registrar General, Gauhati High Court, Guwahati.

15. Office File.

(THE LIST OF OFFICERS HERE IN ABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Teipad
28.06.21

REGISTRAR (JUDICIAL)